

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:270
ANSWERED ON:25.07.2014
PROCUREMENT OF DRUGS UNDER NRHM
Singh Shri Giriraj

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether the Government has put in place any robust monitoring mechanism to ensure streamlined procurement and distribution of drugs and logistics by State/ UT agencies under the National Rural Health Mission (NRHM) in the country and if so, the details thereof;
- (b) Whether instances of irregularities including procurement of drugs and logistics at higher rates by drug procurement agencies have been reported in certain States/UTs including Bihar in the recent past;'
- (c) If so, the details thereof along with the action taken/proposed by the Government against the erring officials, State/UT-wise; and
- (d) The fresh measures being taken by the Government to check fraudulent activities in the procurement and distribution of drugs under NRHM by State/UT agencies? ,

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 270 FOR 25th JULY, 2014

(a) Public health being a State subject, under the National Health Mission (NHM), support is provided to States/UTs for strengthening their healthcare system including for putting in place a robust IT backed procurement, logistics and supply chain management system for drugs. States are required to ensure mandatory disclosure on all procurements on the State NHM website. Implementation of NHM in the States including procurement of drugs is reviewed through annual Common Review Missions, internal reviews, National Health System Resource Centre, concurrent and CAG audits.

(b) & (c): The information is annexed.

(d) States are not only being encouraged to place a robust IT backed procurement, logistics and supply chain management system for drugs but also to notify facility level -wise Essential Drug Lists, Standard Treatment Guidelines, strengthen quality assurance system and provide for prescription audits to ensure rational use of drugs. The National Health System Resource Centre has been asked to regularly conduct study on the drug procurement & distribution system in the States to assess the drugs procurement and their distribution in the States. Further, to streamline and strengthen the drugs procurement, logistics and supply chain management system in all states, the Ministry has been supporting the roll out of Drug and Vaccines Distribution Management System (DVDMS) software developed by the Centre for Development of Advanced Computing (CDAC) under the Department of Information Technology (DEITY).